

**Title:** Introduction of the Government of Union Territory of Daman and Diu Bill, 2000.

**15.32 hrs.**

SHRI DAHYABHAI VALLABHBHAI PATEL (DAMAN AND DIU): I beg to move for leave to introduce a Bill to provide for the creation of a Legislative Assembly for the Union Territory of Daman and Diu and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the creation of a Legislative Assembly for the Union Territory of Daman and Diu and for matters connected therewith or incidental thereto. "

*The motion was adopted.*

SHRI DAHYABHAI VALLABHBHAI PATEL (DAMAN AND DIU): I introduce the Bill.

MR. DEPUTY-SPEAKER: Have we received the authorisation letter from Shri Ramdas Athawale?

*...(Interruptions)*

MR. DEPUTY-SPEAKER: The authorisation letter is with the hon. Speaker and it is under consideration. Therefore, you cannot introduce the Bill.

**श्री हरीभाऊ शंकर महाले (मालेगांव) :** उपाध्यक्ष महोदय, उन्होंने मुझे अधिकार पत्र दिया है।

**उपाध्यक्ष महोदय :** आप बैठिए, इसके बारे में मैं पूछ कर आपको बताऊंगा।